

ASIRVAD MICRO FINANCE LTD

CIN U65923TN2007PLC064550

9th and 10th Floor, No 9, Club House Road, Anna Salai,
Chennai 600 002. Tamil Nadu.

Tel:044-42124493

GOLD AUCTION NOTICE

The borrowers, in specific and the public, in general, are hereby notified that public auction of the gold ornaments pledged in the below accounts is proposed to be conducted at the following branches on 25/04/2025 from 10.00 am onwards. The auction is of the gold ornaments of defaulted customers who have failed to make payment of their loan amount despite being notified by registered letters. Unauctioned items shall be auctioned on any other days without any further notice. Change in venue or date if any) will be displayed at the auction centre and on the company website. The details given below are in the order of Branch Name, Loan Number.

List of Pledges:-

MADHYA PRADESH, BARWANI, ANJAD GL, 33004075000055, BARWANI GL, 329750700000877, RAJPUR GL, 340950750000040, BHOPAL, BERSASIA GL, 328880700002397, 2401, 2402, 2409, 2416, 2418, 2426, 2427, 2436, 2437, 2442, 2444, 2445, 2446, 2447, 2448, 2452, 2462, 2474, 3018, 328880750000060, 0083, 0084, CHHATTARPUR, BADAMALHERA GL, 329270700001570, CHHINDWARA, JUNNARDEO GL, 329480700001378, 1397, 1407, 1425, 1427, DHAR, BADNARWAR GL, 329240700001010, RAJGARH DHAR GL, 329270700000215, DINDORI, DINDORI GL, 328900700001577, GWALIOR, BHITARWAR GL, 341680700000679, 0684, 0699, 0710, 0716, 0719, JHABUA, ALIRAJPUR GL, 329540700000961, 0985, RANAPUR GL, 329730700000582, KHARGONE, BARWAH GL, 329020700000988, 0994, MORENA, AMBAH GL, 329620700001047, 1066, 1086, 1096, 1101, 329620780000021, RAJGARH, KHLICHIPUR-GL, 328430750000041, PACHORE GL, 328890700000975, 1173, 1175, 328890730000086, RAJGARH GL, 3284607000001812, 1814, SEHORE, ICHAWAR GL MP, 3287307000001268, 1269, 1274, 1282, 1291, 1297, 1304, 1305, REHTI GL, 3291607000001431, 1441, 1447, 1449, 1452, 1453, 1460, SHAJAPUR, KALAPIPAL-GL, 3286307000001440, 1460, VIDISHA, KHURWAI GL, 328600700001654, LATERI GL, 341290700000852, 0854, 0885,

Persons wishing to participate in the above auction shall comply with the following:-

Interested Bidders should submit Rs. 10,000/- as EMD (refundable to unsuccessful bidders) by way of Cash on the same day of auction. Bidders should carry valid ID card/PAN card. For more details, please contact 9542500664

Authorised officer
Asirvad Micro Finance Ltd

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

NEELKANTHAM SYSTEMS PRIVATE LIMITED OPERATING IN CONSTRUCTION & PROJECT MANAGEMENT INDUSTRY AT KORBA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	NEELKANTHAM SYSTEMS PRIVATE LIMITED PAN: AABCN9104G CIN : U51505CT2001PTC014514	
2. Address of the registered office	B-15 Deendayal Market, P.H.Road, Korba, CG, 495677	
3. URL of website	Not Available	
4. Details of place where majority of fixed assets are located	Land at Korba, CG	
5. Installed capacity of main products/services	As per the information provided to us corporate debtor was engaged in the business of construction, project management, & industrial development.	
Vendor Name	Location	Work
NTPC Limited	Eco park at NTPC-Badarpur-Delhi	Civil works
NTPC Limited	NTPC Naya Raipur Office, CG	Labour work
NTPC Limited	NTPC Lara Township Part-B, Raigarh, Bilaspur, CG	Landscaping works for Auditorium & Shopping Complex
Airport Authority of India	Raipur, CG	Horticulture work

6. Quantity & value of main products/ services sold in last financial year

As per audited FS of the financial year 23-24: Revenue from-services was Rs.13,94,435,00/- primarily from works & service contract

7. Number of employees/ workmen

65 (as per information provided and available)

8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:

Can be sought by emailing us at cirp.nspl@gmail.com

9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:

Can be sought by emailing us at cirp.nspl@gmail.com

10. Last date for receipt of expression of interest

26-04-2025

11. Date of issue of provisional list of prospective resolution applicants

06-05-2025

12. Last date for submission of objections to provisional list

11-05-2025

13. Date of issue of final list of prospective resolution applicants

21-05-2025

14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants

26-05-2025

15. Last date for submission of resolution plans

25-06-2025

16. Process email id to submit Expression of Interest

cirp.nspl@gmail.com

Ashutosh Khemani

Resolution Professional for Neelkantham Systems Private Limited

Regn. No.: IBB/INPA-002/IPN-01177/2021-2022/13902 | AFA valid till: 31-12-2025

Registered Address: Office No. 1-C, 3rd Floor, Shyam Plaza, Opp New bus stand, Pandri, Raipur (C.G.) 492001

Date : 11.04.2025

Place: Raipur

Encore Asset Reconstruction Company Private Limited

5th Floor, Plot No. 137, Sector- 44 | Gurgaon- 122002 Ph: 0124 - 4527200

Rule 8(1)

POSSESSION NOTICE

Whereas,

The Authorised Officer of Encore Asset Reconstruction Company Private Limited (Encore ARC) under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (SARFAESI Act, 2002) and in the exercise of powers conferred upon him under Section 13(12) of SARFAESI Act, 2002 read with Rule 3 of the Security Interest (Enforcement) Rules 2002, had issued a demand notice dated 24.01.2025 calling upon borrower Mr. Harjinder Singh Oberoi (Borrower/Mortgagor) and Mrs. Rashpal Kaur Oberoi (Guarantor/Co-Borrower), M/s. Hi-Tech Knitting Corporation (Corporate Guarantor/Co-Borrower), to repay the amount mentioned in the notice for the amount of Rs. 2,23,95,717/- (Rupees Two Crore Twenty Three Lakhs Ninety Five Thousand Seven Hundred Seventeen Only) as on 23.01.2025 along with interest at contractual rates till actual repayment/realization, within 60 days from the date of receipt of the said notice.

The Borrower, Co-borrowers, Guarantors & Mortgagors having failed to repay the amount, notice is hereby given by the undersigned being the Authorised Officer of Encore ARC, to the borrowers and the public in general that the Authorised Officer has taken symbolic possession of the property described herein below in exercise of powers conferred on me under sub-section (4) of section 13 of SARFAESI Act, 2002 read with Rule 6 of Security Interest (Enforcement) Rules, 2002 on this 8th April 2025.

The Borrower, Co-borrowers, Guarantors & Mortgagors in particulars, and the public, in general, is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Encore ARC for an amount of Rs. 2,31,95,916/- (Rupees Two Crore Thirty One Lakhs Ninety Five Thousand Nine Hundred Sixteen Only) as on 06.04.2025 along with interest at contractual rates from 07.04.2025 till actual repayment/realization after adjustment of repayment/realization, if any.

The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Description of the Immovable Property

All that plot of land known as Residential Plot No. 18, Block No. Y, Green Park, admeasuring 200 Sq. Yds. Situated at Green Park, New Delhi-110016 standing in the name of Harjinder Singh Oberoi. Boundaries: North-Plot No. Y 19, South-Plot No. Y 17, East-Road, West-Road

Sd/- (Sachin Kumar) Authorised Officer

Encore Asset Reconstruction Company Private Limited

Acting in its capacity as trustee of EARC-Bank-031-Trust

Date: 08.04.2025

Place: New Delhi

THE BIGGEST CAPITAL ONE CAN POSSESS KNOWLEDGE

FINANCIAL EXPRESS

Advertisement to be published in the newspaper for change of registered office of the LLP from one state to another

Before the Central Government

Regional Director, Northern Region

In the matter of sub-section (3) of Section 13 of Limited Liability Partnership Act, 2008 and rule 17 of the Limited Liability Partnership Rules, 2009

AND

In the matter of FIXWELL APPLIANCES LLP having its registered office at 159, Siddhartha Enclave Ashram Chowk Ring Road, South Delhi, New Delhi, Delhi, India, 110014

..... Petitioner

PUBLIC NOTICE

Notice is hereby given to the General Public that the LLP proposes to make a petition to Registrar of Companies, New Delhi under section 13 (3) of the Limited Liability Partnership Act, 2008 seeking permission to change its Registered office from the "National Capital Territory of Delhi" to the "State of Uttar Pradesh".

Any person whose interest is likely to be affected by the proposed change of the registered office of the LLP may deliver or cause to be delivered or send by Registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition supported by an affidavit to the Registrar of Companies, NCT of Delhi & Haryana, 4th Floor, FCI Tower, 6th, Nehru Place, New Delhi - 110019, within 21 (twenty one) days from the date of publication of this notice with a copy to the petitioner (LLP) at its registered office at the address mentioned above.

For
FIXWELL APPLIANCES LLP
Sd/-
Saurabh Jain
DIN: 03018891

Date: 11.04.2025
Place: New Delhi
Designated Partner

SALE NOTICE

Shubhkamna Buildtech Private Limited (Monitoring Committee)

Chairman: Mr. Anand Sonbhadra

Chairman Address: First Floor, 64, Okhla Phase- III, Behind Modi Flour Mills, New Delhi- 110020

Email: assetsale1@aaainsolvency.in
shubhkamna.buildtech@aaainsolvency.in
and anand.sonbhadra@aaainsolvency.com

and Mob. :- +91 8800865284 (Mr. Wasim)

E-Auction

Sale of Assets under Insolvency and Bankruptcy Code, 2016

Date and Time of E-Auction: 14th May, 2025 at 3 pm to 5 pm (With unlimited extension of 5 minutes each)

Last date of submission of EMD: 12th May, 2025 by 3.00 pm

Sale of Assets and Properties owned by Shubhkamna Buildtech Private Limited (Monitoring Committee) forming part of is undergoing Insolvency Proceeding and as the Resolution plan is approved vide order dated 12.09.2022 (order received on 13.09.2022) by Hon'ble NCLT, New Delhi, Bench-IV. The sale will be done by the undersigned through the E-Auction platform i.e., Banknet Auction Platform having website at: <http://ba.banknet.com>

Particulars of the Asset	Block	Reserve Price (In Rs.)	EMD Amount (In Rs.)	Incremental Value (In Rs.)
Porsche Cayenne for Sale Porsche Cayenne (DLICQ217), a 2013 Diesel model, is available for sale. The vehicle belongs to M/s Shubhkamna Buildtech Pvt. Ltd. and is currently parked at Pul Prahladpur, Jungle Park, Surajkund Badkhal Road, Delhi	A	1.70 Lakhs	50,000	5,000

Important Notices**

1. The reserve price so arrived is based on valuation reports obtained from registered valuer, which was duly approved and adopted by the Monitoring Committee. That in accordance with the Hon'ble NCLT Delhi Bench order dated 12.7.2024, the undersigned has been permitted to sell out the vehicle No. DLICQ2171 assets of the Shubhkamna Buildtech Pvt. Ltd.

2. The asset forming part of Block A are sold on "As is where is", "As is What is Basis" And "Whatever There is Basis And Without Recourse Basis" and any charges pertaining to transfer charges (including stamp duty), issuance of duplicate RC, pending RTD taxes, fee, insurance charges, loading, unloading, cutting, weightment expenses etc. in respect of the aforesaid asset shall be solely borne by the H1 bidder. Also, it shall be the sole responsibility of H 1 bidder to get it the vehicle transferred in his/her name by obtaining NOCI/Green Certificate from the RTD for which the Monitoring Committee Chairman & Enstwhile Resolution Professional team shall extend its co-operation to an extent of signing the form wherever it is applicable.

The E-Auction will be conducted on "AS IS WHERE IS", "AS IS WHAT IS", "WHATEVER THERE IS BASIS" and "WITHOUT RECOURSE BASIS" through Banknet Auction Platform having website at: <http://ba.banknet.com> All the terms and conditions are to be mandatorily referred from the website of AAA Insolvency Professionals LLP i.e., <https://insolvencyandbankruptcy.in/> and from the E-Auction Process Document, prior to submission of EMD and participation in the process. The Chairman can be contacted on shubhkamna.buildtech@aaainsolvency.com & assetsale1@aaainsolvency.in.

Sd/-
Anand Sonbhadra
Chairman Monitoring Committee in the matter of Shubhkamna Buildtech Private Limited
IBBI (Regn. No-IBBI/PA-001/IP-P00739/2017-2018/11771)
Communication Address: First Floor, 64, Okhla Phase- III, Behind Modi Flour Mills, New Delhi- 110020

Email ID's: assetsale1@aaainsolvency.in, anand.sonbhadra@aaainsolvency.com and shubhkamna.buildtech@aaainsolvency.com
Contact Person: Mr. Wasim: +91-8800865284

Date : 11.04.2025
Place : Delhi

FORM NO INC-26

[Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014]

Advertisement to be published in the newspaper for Change of Registered Office of the Company from one state to another

BEFORE THE CENTRAL GOVERNMENT (REGIONAL DIRECTOR, NORTHERN REGION)

In the matter of Section 13(4) of the Companies Act, 2013, and Rule 30(6)(a) of the Companies (Incorporation) Rules, 2014

AND

In the matter of M/S Thehope Hospital and Healthcare Private Limited having its Registered Office at "G-32/1A, Chirag Delhi Radhey Radhey Street, North East, New Delhi, India-110017".

..... Applicant Company/Petitioner

Notice is hereby given to the General Public that the Company proposes to make an application to the Central Government, powers delegated to Regional Director, under Section-13 of the Companies Act,

2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at the Extra-Ordinary General Meeting held on Wednesday, April 09, 2025 to enable the Company to change its Registered Office from "National Capital Territory (NCT) of Delhi" to "State of Uttar Pradesh".

Any person whose interest is likely to be affected by the proposed change of the Registered Office of the Company may deliver or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition to the "Regional Director, Northern Region at the address, B-Wing, 2nd Floor, Pt. Deendayal Antyodaya Bhawan, 2nd Floor, CGO Complex, New Delhi- 110003", within Fourteen days from the date of publication of this notice along with a copy to the Applicant Company at its Registered Office at the address mentioned below:

"G-32/1A, Chirag Delhi Radhey Radhey Street, North East, New Delhi, India-110017"

For and on behalf of
THEHOPE HOSPITAL AND HEALTHCARE PRIVATE LIMITED
Vinoy Kumar Upadhyay (DIRECTOR)
DIN:07325808

Date: 09.04.2025
Place: New Delhi

NOTICE

Before the Central Government

Registrar of Companies, Delhi & Haryana

In the matter of sub-section (3) of Section 13 of Limited Liability Partnership Act, 2008 and rule 17 of the Limited Liability Partnership Rules, 2009

In the matter of the Limited Liability Partnership Act, 2008, Section 13 (3) AND in the matter of KANDA CONSULTING LLP having its registered office at 706 AKASHDEEP, 26-A Barakhamba Road, Connaught Place, New Delhi-110001 - Petitioner

Notice is hereby given to the General Public that the LLP proposes to make a petition to Registrar of Companies, Delhi & Haryana under section 13 (3) of the Limited Liability Partnership Act, 2008 seeking permission to change its Registered office from the State of "Delhi" to the State of "Haryana".

Any person whose interest is likely to be affected by the proposed change of the Registered Office of the LLP may deliver or cause to be delivered or send by Registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition supported by an affidavit to the Registrar of Companies, Delhi & Haryana within 21 (twenty one) days from the date of publication of this notice with a copy to the petitioner LLP at its registered office at the address mentioned above.

For and on behalf of
KANDA CONSULTING LLP
Sd/-
Bikramjit Singh (Designated Partner)
DIPIN: 00601835
Address: A- 245, Ground Floor, Defence Colony, New Delhi-110024
Date: 10-April-2025
Place: New Delhi

"FORM NO. INC-26"

[Pursuant to rule 30 of the Companies (Incorporation) Rules, 2014]

Advertisement to be published in the newspaper for change of registered office of the company from one state to another

BEFORE THE CENTRAL GOVERNMENT NORTHERN REGION

In the matter of sub-section (4) of Section 13 of Companies Act, 2013 and clause (a) of sub-rule (5) of rule 30 of the Companies (Incorporation) Rules, 2014

AND

In the matter of BATTECH TECHNOLOGIES PRIVATE LIMITED having its registered office at F-228, 2nd Floor, Park, Lado Sara, New Delhi-110017.

..... Petitioner

Notice is hereby given to the General Public that the company proposes to make application to the Central Government under section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at the Extra Ordinary General Meeting held on 07.04.2025 to enable the company to change its Registered Office from "National Capital Territory of Delhi" to "State of Haryana".

Any person whose interest is likely to be affected by the proposed change of the registered office of the company may deliver either on the MCA-21 portal (www.mca.gov.in) by filing an investor complaint form or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition to the Regional Director at the address B-2 Wing, 2nd Floor, Pt. Deendayal Antyodaya Bhawan, CGO Complex, New Delhi-110 003 (e-mail: rd.north@mca.gov.in), within 14 days from the date of publication of this notice, with a copy to the Company at its Registered Office address mentioned above.

For DG Estates Private Limited
Sd/-
Gagan Goyal
Director
DIN: 00125331

Date: 10.04.2025
Place: New Delhi

Classifieds

PERSONAL

I,Prashant Wadhwan,S/o- Pramod Wadhawan,R/o,Wz-05 plot.no.16,g/f gali.no.03 hind-nagar near-mrv kids school tilak-nagar west delhi-110018, have changed my name to Prashant Wadhawan.

0040783695-10

I,DEEPANSHU KHANDEWAL S/O SANJAY KHANDEWAL,R/O F-1/79-80,Sector-11, Rohini,Delhi-110085,declare that my name is wrongly written as DEEPANSHU THAKUR and also my father name has been wrongly written as SANJAY KUMAR in my all educational documents.The actual name of mine is DEEPANSHU KHANDEWAL and my father name is SANJAY KHANDEWAL.

0040783693-9

Divyansha Sharma and Rim Jhim Both are my names. I should be known as Divyansha Sharma D/o Alok Kumar Sharma, R/o 168-B, Panchwati Colony, Ghaziabad for future.

0040783633-1

PUBLIC NOTICE

My Clients Ran Bahadur Singh Rana S/o Surjan Singh R/o 92-A Nehru Market, Pattera Badarpur, New Delhi-110044, have severed all relations and disowned their son Narein Rana from their all movable-immovable properties due to his misconduct. My client shall not be responsible for his acts.

Ravi Kumar (Adv)
Enrl. Mo- D/18/2024

For All Advertisement Booking

Call : 0120-6651214

Form No. INC-26

[Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014]

Private Limited

Cosmic Alloys and Metal Works

CIN: U74899DL1989PTC037360

Regd. Office: House No. 48, 1st Floor, Block-A, Wazirpur Industrial Area, Delhi-110 052

Email: goyal.01company@gmail.com

Before the Central Government

Through the office of the Regional Director, Northern Region

Ministry of Corporate Affairs, New Delhi

In the matter of Section 13(4) of the Companies Act, 2013 and Rule 30(5)(a) of the Companies (Incorporation) Rules, 2014

And in the matter of

Cosmic Alloys and Metal Works Private Limited

having its Registered Office at House No. 48, 1st Floor, Block-A, Wazirpur Industrial Area, Delhi-110 052

..... Applicant Company

PUBLIC NOTICE

Notice is hereby given to the General Public that Cosmic Alloys and Metal Works Private Limited ("the Company") proposes to make an Application to the Central Government under section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at the Extraordinary General Meeting ("EGM") held on Saturday, the 05th Day of April 2025 to enable the Company to change its Registered Office from "NCT of Delhi" to the "State of Tamil Nadu".

Any person whose interest is likely to be affected by the proposed change of the Registered office of the Company may deliver or cause to be delivered or send by registered post his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition to the Regional Director at the address B-2 Wing, 2nd Floor, Pt. Deendayal Antyodaya Bhawan, 2nd floor, CGO Complex, New Delhi-110003 India or on the MCA portal (www.mca.gov.in) by filing an investor complaint e-form within fourteen days of the date of publication of this notice along with a copy to the applicant company at its registered office address mentioned below:

G-36, Opposite Evergreen Sweet House Green Park, New Delhi-110016 India

By Order of the Board of Directors
Mibor India Private Limited
Vishnu Kant Pandey
Director
DIN: 06720117

Res Add: 11/6, Elgin Mills Compound Lower Souterganj, Kanpur Uttar Pradesh India- 208001

Date: April 11th 2025
Place: New Delhi

Form No. INC-26

[Pursuant to Rule 30 of the Companies (Incorporation) Rules, 2014]

Private Limited

Cosmic Alloys and Metal Works

CIN: U74899DL1989PTC037360

Regd. Office: House No. 48, 1st Floor, Block-A, Wazirpur Industrial Area, Delhi-110 052

Email: goyal.01company@gmail.com

Before the Central Government

Through the office of the Regional Director, Northern Region

Ministry of Corporate Affairs, New Delhi

In the matter of Section 13(4) of the Companies Act, 2013 and Rule 30(5)(a) of the Companies (Incorporation) Rules, 2014

And in the matter of

Cosmic Alloys and Metal Works Private Limited

having its Registered Office at House No. 48, 1st Floor, Block-A, Wazirpur Industrial Area, Delhi-110 052

..... Applicant Company

PUBLIC NOTICE

Notice is hereby given to the General Public that Cosmic Alloys and Metal Works Private Limited ("the Company") proposes to make an Application to the Central Government through the office of the Regional Director, Northern Region, Ministry of Corporate Affairs, New Delhi under Section 13 of the Companies Act, 2013, read with Rule 30 of the Companies (Incorporation) Rules, 2014, and other applicable provisions, if any, seeking confirmation/approval of alteration of Clause II of its Memorandum of Association in terms of the Special Resolution passed in the Extra Ordinary General Meeting held on 9th April, 2025, to enable the Company to change its registered office from the NCT of Delhi to the State of Uttar Pradesh.

Any person whose interest is likely to be affected by the proposed change of registered office of the Company may deliver either on the MCA-21 portal (www.mca.gov.in) by filing an investor Complaint Form or cause to be delivered or send by registered post of his/her/its objections supported by an affidavit, stating the nature of his/her/its interest and grounds of opposition to the Regional Director, Northern Region, Ministry of Corporate Affairs, B-2 Wing, 2nd Floor, Pt. Deen Dayal Antyodaya Bhawan, CGO Complex, Lodhi Road, New Delhi-110 003 (e-mail: rd.north@mca.gov.in), within 14 days from the date of publication of this notice, with a copy to the Company at its Registered Office address mentioned above.

For Cosmic Alloys and Metal Works Private Limited
Sd/-
Sushil Kumar Goyal
Director
DIN: 00125275

Date: 10.04.2025
Place: New Delhi

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CENTRAL

CHANDNI CHOWK : RAMNIWAS ADVERTISING & MARKETING, Ph.: 9810145272, 23912577, 23928577, CONNAUGHT PLACE : HARI OM ADVERTISING COMPANY Ph.: 9811555181, 43751196

NORTH

TIS HAZARI COURT : SAI ADVERTISING, Ph.: 9811117748 KINGWY CAMP : SHAGUN ADVERTISING, Ph.: 9818505505, 27458589, PATEL CHEST (OPP. MORRIS NAGAR POLICE STATION) : MAHAN ADVERTISING & MARKETING, Ph.: 9350304609, 7042590693, PITAMPURA (PRASHANT VIHAR) : PAAVAN ADVERTISER Ph.: 9311564460, 9311288839, 47057929

SOUTH

CHATTARPUR : A & M MEDIA ADVERTISING, Ph.: 9811602901, 65181100, 26301008, KALKAJI : ADWIN ADVERTISING, Ph.: 9811111825, 41605556, 26462690, MALVIYA NAGAR : POOJA ADVERTISING & MARKETING SERVICE, Ph.: 9891081700, 24331091, 46568866, YUSUF SARAI : TANEJA ADVERTISEMENT & MARKETING Ph.: 9810843218, 26561814, 26510090

NCR

FARIDABAD (NEELAM FLYOVER) : AID TIME (INDIA) ADVERTISING, Ph.: 9811195834, 0129-2412798, 2434654, FARIDABAD (NIT, KALYAN SINGH CHOWK) : PULSE ADVERTISING, Ph.: 9818078183, 9811502088, 0129-4166498, FARIDABAD : SURAJ ADVERTISING & MARKETING, Ph.: 9810680954, 9953526681, GURGAON : SAMBODHI MEDIA PVT. LTD., Ph.: 0124-4065447, 9711277174, 9910633399, GURGAON : AD MEDIA ADVERTISING & PR, Ph.: 9873804580, NOIDA (SEC. 29) : RDX ADVERTISING, Ph.: 9899268321, 0120-4315917, NOIDA (SEC. 65) : SRI SAI MEDIA, Ph.: 0120-4216117, NOIDA (SEC. 58) : JAI LAKSHMI ADVERTISERS, Ph.: 9873807457, 9911911719, GHAZIABAD (HAPUR ROAD TIRAHA, NR GURUDWARA) : TIRUPATI BALAJI ADVERTISING & MARKETING, Ph.: 9818373200, 8130640000, 0120-4561000

EDUCATION (IAS & PMT ACADEMIES)

FRIENDS PUBLICITY SERVICE 23287653, 23276901, 9212008155

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New Delhi

फिरकी गेंद और आक्रामक बल्लेबाजी से दिल्ली अजेय, राहुल शतक से चूके

एजेंसी ►► बेंगलुरु

कुलदीप यादव और विपराज निगम की फिरकी के जादू के बाद केएल राहुल के 53 गेंद में 93 रन की मदद से दिल्ली कैपिटल्स ने शीर्षक्रम की नाकामी से उबरते हुए गुरुवार को आईपीएल के मैच में रॉयल चैलेंजर्स बेंगलुरु को छह विकेट से हरा दिया। पहले क्षेत्ररक्षण चुनते हुए दिल्ली ने रॉयल चैलेंजर्स बेंगलुरु को सात विकेट पर 163 रन पर रोक दिया। जवाब में दिल्ली ने 13 गेंद बाकी रहते चार विकेट पर 169 रन बनाकर जीत दर्ज की।

राहुल ने यश दयाल को छक्का जड़कर विजयी रन लिए। राहुल ने 53 गेंद में सात चौकों और छह छक्कों की मदद से 93 रन बनाए। उन्होंने पांचवें विकेट के लिए ट्रिस्टन स्टब्स के साथ 111 रन की साझेदारी की। स्टब्स 38 रन बनाकर नाबाद रहे। राहुल को यश दयाल की गेंद पर रजत पाटीदार ने उस समय जीवनदान दिया जब उन्होंने पांच ही रन बनाए थे। यह आरसीबी पर काफी भारी पड़ा और राहुल ने लेग स्पिनर सुयांश शर्मा और तेज गेंदबाज जोश हेजलवुड को जमकर नसीहत दी।



कैपिटल्स ने बेंगलुरु को छह विकेट से हराया

दिल्ली की चौथी जीत

दिल्ली कैपिटल्स ने इस सीजन की लगातार चौथी जीत दर्ज की। वहीं, बेंगलुरु को दूसरी हार मिली। प्वाइंट्स टेबल में दिल्ली कैपिटल्स टॉप-2 पर पहुंच गई है। वहीं, आरसीबी पांच मैच में तीन जीत और दो हार के साथ चौथे स्थान पर पहुंच गई है।

आरसीबी का मिडिल ऑर्डर फेल

विराट कोहली ने 14 गेंद पर 22 रन बनाए। पंडितकल ने 1 रन का योगदान दिया। कप्तान रजत पाटीदार ने 25 रन की धोमी पारी खेली। लिविंगस्टन 4, जितेश 3 और कृणाल पांड्या 18 रन बनाकर जल्दी आउट हो गए। आखिरी में टिम डेविड ने 20 गेंद पर 37 रन की नाबाद पारी खेलकर टीम को सम्मानजनक स्कोर तक पहुंचाया। कुलदीप और विप्रज ने दो-दो विकेट चटकाए।

आईपीएल पाइंट टेबल					
टीम	मैच	जीते	हारे	अंक	
गुजरात	5	4	1	8	
दिल्ली	3	3	0	6	
बेंगलुरु	4	3	1	6	
पंजाब	4	3	1	6	
लखनऊ	5	3	2	6	
कोलकाता	5	2	3	4	
राजस्थान	5	2	3	4	
मुंबई	5	1	4	2	
चेन्नई	5	1	4	2	
हैदराबाद	5	1	4	2	

ऑरेंज कैप	पर्पल कैप
निकोलस पूरन	नूर अहमद
288 रन	11 विकेट
लखनऊ	चेन्नई



भारतीय महिला हॉकी 26 से करेगी ऑस्ट्रेलिया का दौरा

नई दिल्ली। भारतीय महिला हॉकी टीम 26 अप्रैल से चार मई तक होने वाली पांच मैचों की श्रृंखला के लिए ऑस्ट्रेलिया का दौरा करेगी। हॉकी इंडिया ने गुरुवार को यह जानकारी दी। भारत श्रृंखला की शुरुआत ऑस्ट्रेलिया के एक खिलाफ 26 और 27 अप्रैल को होने वाले दो मैचों से करेगा। इसके बाद भारतीय टीम ऑस्ट्रेलिया की सीनियर टीम के खिलाफ तीन मैचों की श्रृंखला खेलेगी। इस श्रृंखला के मैच एक, तीन और चार मई को खेले जाएंगे। सभी मैच पर्थ हॉकी स्टेडियम में आयोजित किए जाएंगे। यह दौरा जून में शुरू होने वाले एफआईएच प्रो लीग 2024-25 के यूरोपीय चरण की तैयारी को देखते हुए काफी महत्वपूर्ण है।

दो महीने पहले सितंबर में होगा बिली जीन कप लंदन। बिली जीन किंग कप का फाइनल शीर्ष खिलाड़ियों के शेड्यूल को ध्यान में रखकर अब दो महीने पहले सितंबर में आयोजित किया जाएगा। अब यह टूर्नामेंट 16 से 21 सितंबर तक शेड्यूल में होगा। अमेरिकी ओपन सात सितंबर को खत्म होगा जिसके बाद डेब्यूट्यूट टूर 24 सितंबर से बीजिंग में चाइना ओपन के जरिए शुरू होगा। बिली जीन किंग कप में गत चैंपियन इटली, मेजबान चीन के साथ छह और टीमों होंगी।

एक घंटे लेट से शुरू होंगे पीएसएल के मुकाबले



कराची। इंडियन प्रीमियर लीग के साथ सीधे प्रसारण समय के टकराव को कम करने के लिए पाकिस्तान सुपर लीग प्रबंधन ने आईपीएल मैच के शुरू होने के एक घंटे बाद अपने मैच का समय निर्धारित किया है। पीएसएल के मुख्य कार्यकारी अधिकारी सलमान नसीर ने एक पॉडकास्ट में कहा कि पीएसएल मैच रात 8:00 बजे से शुरू होंगे जो आईपीएल मैच के शुरू होने के एक घंटे बाद कराया जाएगा। पाकिस्तानी स्थानीय समयानुसार आईपीएल मैच शाम सात बजे शुरू होते हैं। पीएसएल शुक्रवार को रावलपिंडी में शुरू होगा।

आईपीएल : मैच आज, सीएसके को मिली है लगातार चार हार

तीन बार का विजेता कोलकाता पांच बार के चैंपियन चेन्नई को देगा चुनौती

एजेंसी ►► चेन्नई

लगातार हार से बेजार चेन्नई सुपर किंग्स को इंडियन प्रीमियर लीग में अपना अभियान पटरी पर लाने के लिए शुक्रवार को यहां होने वाले मैच में कोलकाता नाइट राइडर्स की कड़ी चुनौती से पार पाना होगा। चेन्नई की टीम को अभी तक पांच मैच में से चार में हार का सामना करना पड़ा है और इसलिए यह मैच उसके लिए बेहद महत्वपूर्ण बन गया है। उसे अपने पिछले मैच में पंजाब किंग्स से 18 रन से पराजय का सामना करना पड़ा था। चेन्नई की टीम अब अपना भाग्य बदलने के उद्देश्य से अपने घरेलू मैदान पर खेलने के लिए उतरेगी। उसे हालांकि अभी तक यहां के विकेट से उतनी मदद नहीं मिली है जैसे कि अतीत में मिला करती थी।

रॉयल चैलेंजर्स बेंगलुरु के खिलाफ बड़ी हार के बाद चेन्नई के मुख्य कोच स्टीफन फ्लेमिंग ने पिच को लेकर अपनी नाइटींग खेलकर व्यक्त की थी। चेन्नई की पिछली सफलताओं में उसका घरेलू मैदान पर अच्छा प्रदर्शन का महत्वपूर्ण योगदान रहा है लेकिन अब यहां की पिच काफी बहादुर गई है और उसके खिलाड़ी इससे सामंजस्य नहीं बिठा पा रहे हैं।



चोटिल गायकवाड़ आईपीएल से बाहर, धोनी होंगे चेन्नई के कप्तान

चेन्नई सुपर किंग्स को गुरुवार को करारा झटका लगा जब नियमित कप्तान ऋतुराज गायकवाड़ कोहनी के फ्रैक्चर के कारण आईपीएल से बाहर हो गए जिससे एक बार फिर महेंद्र सिंह धोनी को टीम की बागडोर मिली है। सीएसके के मुख्य कोच स्टीफन फ्लेमिंग ने इसकी पुष्टि की। फ्लेमिंग ने शुक्रवार को कोलकाता नाइट राइडर्स के खिलाफ होने वाले मैच से पहले मीडिया को बताया, 'ऋतुराज

गायकवाड़ कोहनी के फ्रैक्चर के कारण आईपीएल से बाहर हो गए हैं। हमारे पास एक 'अनकेप्टेड' खिलाड़ी हैं, एम एस धोनी बचे हुए आईपीएल सत्र में टीम के कप्तान होंगे। धोनी ने 2008 से 2023 तक सीएसके की अनुआई की थी और टीम को पांच आईपीएल खिताब दिलाए थे। उन्होंने 2024 सत्र से पहले गायकवाड़ को कप्तानी की जिम्मेदारी सौंपी थी।

क्रिकेट

नाम 'चाइल्ड'... उम्र 64 साल टी20 में डेब्यू कर रचा इतिहास



एजेंसी ►► नई दिल्ली

यूं तो क्रिकेट में आए दिन एक से बढ़कर एक रिकॉर्ड बनते रहते हैं, पर कभी-कभार ऐसा भी हो जाता है जिस पर यकीन करना मुश्किल होता है। किसी मैच में बैटर सबसे तेज शतक या अर्धशतक लगा देते हैं तो कभी गेंदबाज विकेट का अनोखा रिकॉर्ड बना देते हैं।

हालांकि, इसके बाद क्रिकेटर ने गेंद या बल्ले से नहीं बल्कि उम्र का एक रिकॉर्ड बना दिया है। इस महिला क्रिकेटर की सोशल मीडिया पर काफी तारीफ भी हो रही है। आईपीएल के बीच ऐसा ही एक रिकॉर्ड बन गया है।

फ्रीका प्रदर्शन पर पुर्तगाली टीम ने जीती सीरीज

चाइल्ड का डेब्यू में उनका प्रदर्शन कुछ खास नहीं रहा। इस मैच में उनके बल्ले से केवल 2 रन निकले। पुर्तगाल ने 110 रन के लक्ष्य का बचाव करते हुए जीत हासिल की। जोआना को दूसरे और तीसरे टी20 इंटरनेशनल दोनों के लिए प्लेइंग इलेवन में रखा गया, जिससे उनकी टीम को नॉर्वे पर 2-1 से सीरीज जीतने में मदद मिली। सोशल मीडिया पर फैस जोआना चाइल्ड की जमकर तारीफ कर रहे हैं।

वीजा में देरी के कारण में पदक से हाथ धोना पड़ा

कोलकाता। भारतीय कोच जीवनजोत सिंह तेजा ने कहा कि देश की महिला कंपाउंड तीरंदाजी टीम वीजा में देरी के कारण अमेरिका में सत्र के पहले विश्व कप चरण एक टूर्नामेंट में नहीं खेल सकी जिससे टीम को पदक से हाथ धोना पड़ा। दुनिया की नंबर एक भारतीय महिला कंपाउंड टीम ने 2024 में दांव पर लगे तीनों स्वर्ण पदक जीते थे। इसकी तीन सदस्य विश्व चैंपियन अदिति स्वामी, मधुरा धामनगांवकर और तनिपर्था चिकिथा को समय पर अमेरिकी वीजा नहीं मिला जिसके कारण वे फ्लोरिडा के ऑरबनडेल में प्रतियोगिता में प्रतिस्पर्धा नहीं कर सकीं। तेजा खुद अमेरिका नहीं जा सके। उन्होंने कहा, 'निश्चित रूप से यह पदक से चुकने जैसा था। हमारी महिला टीम स्पर्धा जीतने की शत प्रतिशत संभावना थी। हमने पिछले साल शंघाई, येनचियोन और अंताल्या में आयोजित विश्व कप के सभी तीन स्वर्ण पदक जीते थे।

कार्यालय, नगर पालिक निगम, कोरबा (छत्तीसगढ़)

क्र. 1440/निर्माण/2025 दिनांक 08.04.2025 ई-प्रोक्यूरमेंट निविदा सूचना एकीकृत पंजीयन प्रणाली अंतर्गत सक्षम श्रेणी में पंजीकृत टेकेदारों से निम्नलिखित निर्माण कार्य हेतु (Online) आनलाईन निविदा आमंत्रित की जाती है:-

क्र.	कार्य का विवरण	अनुमानित लागत (रु. लाख में)	निविदा डालने की अंतिम तिथि
1	भू-जल स्रोत सुधार के लिए रिचार्ज वेल, डिसिल्टिंग, ऑयल एवं ग्रीस ट्रेपिंग का निर्माण कार्य (AMRUT SAM 2.0) (प्रथम निविदा)	42.36	29.04.2025 (T.No. 166787)

उपरोक्त कार्य की निविदा की जानकारी ई-प्रोक्यूरमेंट वेब पोर्टल <http://eproc.cgstate.gov.in> से डाउनलोड की जा सकती है, साथ ही निगम के वेब साईट www.korbamunicipal.in पर भी देखी जा सकती है।

।। स्वच्छ भारत निर्माण में योगदान दें ।।

कार्यापालन अभियंता
नगर पालिक निगम कोरबा (छत्तीसगढ़)

लेवांडोव्स्की ने दिलाई बार्सिलोना को बड़ी जीत, पीएसजी भी जीता

एजेंसी ►► बार्सिलोना

रफिन्हा और रॉबर्ट लेवांडोव्स्की के शानदार प्रदर्शन की बदौलत बार्सिलोना ने चैंपियंस लीग फुटबॉल टूर्नामेंट के क्वार्टर फाइनल के पहले चरण में बोर्सिसया डॉर्टमुंड पर 4-0 से शानदार जीत दर्ज की। लेवांडोव्स्की ने दो गोल किए जबकि रफिन्हा ने एक गोल किया और एक गोल करने में मदद की। इससे बार्सिलोना 2019 के बाद

पहली बार इस प्रतियोगिता के सेमीफाइनल में जगह बनाने के लिए मजबूत स्थिति में पहुंच गया। बार्सिलोना की तरफ से लैमिन यामल ने भी गोल किया जिससे जर्मन टीम की सेमीफाइनल में पहुंचने की उम्मीदों को करारा झटका लगा है। क्वार्टर फाइनल का दूसरा चरण मंगलवार को डॉर्टमुंड में खेला जाएगा। क्वार्टर फाइनल के पहले चरण के एक अन्य मैच में पेरिस सेंट जर्मेन ने ख़्वचा

क्वारात्सखेलिया के शानदार गोल की मदद से एस्टन विला को 3-1 से हरा दिया। मॉर्गन रोजर्स ने 35वें मिनट में विला को बढ़त दिला दी थी लेकिन 19 वर्षीय डेसिरे डोउ ने इसके चार मिनट बाद सत्र का अपना 12वां

गोल करके पीएसजी को बराबरी पर ला दिया। क्वारात्सखेलिया ने इस मैच में मध्यांतर के चार मिनट बाद पीएसजी को आगे कर दिया। फ्रांस की टीम की तरफ से लेपेक बेक नूनो मेंडेस ने स्टॉपियन टाइम में तीसरा गोल किया।

प्रपत्र-जी अभिरुचि की अभिव्यक्ति हेतु आमंत्रण			
नीलकंठम सिस्टम्स प्राइवेट लिमिटेड कोरबा में निर्माण एवं परियोजना प्रबंधन उद्योग में कार्यरत है			
(भारतीय विद्याला और शोधन अभ्युत्थान बोर्ड के विनियमन 36ए के उप-विनियमन (1) के तहत (कोर्पोरेट व्यक्तियों के लिए विद्याला सभाधान प्रक्रिया) विनियम, 2016)			
प्रासंगिक विवरण			
1. कोर्पोरेट डेनदार का नाम	नीलकंठम सिस्टम्स प्राइवेट लिमिटेड		
नाम में पैन/सीआईएन/एलएनसी नं.	पैन: AABCG91046 सीआईएन:U51505CT0001PTC014514		
2. पंजीकृत कार्यालय का पता	बी-16 वीनदवाला मार्केट, पी.एच.रोड, कोरबा, छत्तीसगढ़-496577		
3. वेबसाइट का यूआरएल	लागू नहीं		
4. उस स्थान का विवरण जहां अधिकांश अचल संपत्तियां स्थित हैं।	कोरबा, छत्तीसगढ़ में भूमि		
5. मुख्य उत्पादों/सेवाओं की स्थापित क्षमता	हमें दी गई जानकारी के अनुसार, कोर्पोरेट डेनदार निर्माण, परियोजना प्रबंधन और औद्योगिक विकास के व्यवसाय में लगा हुआ था।		
क्रियता का नाम	जगह	कार्य	
एनटीपीसी लिमिटेड	एनटीपीसी-बदरपुर-दिल्ली में इको पार्क	सिपिल कार्य	
एनटीपीसी लिमिटेड	एनटीपीसी नया रायपुर कार्यालय, छत्तीसगढ़	अभिकार्य	
एनटीपीसी लिमिटेड	एनटीपीसी लारा टाउनशिप पार्क-बी, रायचंद, बिलासपुर, छत्तीसगढ़	ऑब्स्ट्रक्शियन और शांतिग कोल्लेक्स के लिए भूमिगत कार्य	
भारतीय विमानपत्तन प्राधिकरण		रायपुर, छत्तीसगढ़	बागवानी कार्य
6. मुख्य उत्पादों की मात्रा और मूल्य / पिछले वित्तीय वर्ष में बेची गई सेवाएं	वित्तीय वर्ष 23-24 के लेखापरीक्षित वित्तीय विवरण के अनुसार सेवाओं से राजस्व 13,94,435.00 रुपये था, मुख्य रूप से कार्यों और सेवा अनुबंध से।		
7. कर्मचारियों / कामगार की संख्या	86 (प्रदान की गई एवं उपलब्ध जानकारी के अनुसार)		
विवरण (अनुसूची के साथ), तेनदारों की सूची, प्रक्रिया की बाद की घटनाओं के लिए प्रासंगिक तिथियां सहित अधिक विवरण याद उपलब्ध हैं।	हमें cirp.nspl@gmail.com पर ईमेल करके जानकारी ली जा सकती है।		
8. संविदा की धारा 25(2)(ए) के तहत समाधान आवेदकों के लिए धारता यहां	हमें cirp.nspl@gmail.com पर ईमेल करके जानकारी ली जा सकती है।		
9. अभिरुचि की अभिव्यक्ति की प्रविष्टि हेतु अंतिम तिथि	26 अप्रैल 2025		
10. संभावित सम्मान आवेदकों की अंतिम सूची जारी करने की तिथि	06 मई 2025		
11. अंतिम सूची के बारे में आपत्तियां प्रस्तुत करने हेतु अंतिम तिथि	11 मई 2025		
12. संभावित सम्मान आवेदकों की अंतिम सूची जारी करने की तिथि	21 मई 2025		
13. संभावित सम्मान आवेदकों को सूचना ज्ञान, मूल्यकन मॉडिफिक और सम्मान योजना के लिए अनुबंध जारी करने की तिथि	26 मई 2025		
14. सम्मान योजनाएं जमा करने की अंतिम तिथि	25 जून 2025		
15. ईओआई जमा करने के लिए संसाधित ईमेल आईडी	cirp.nspl@gmail.com		

आशुतोष खेमानी
समाधान प्रोफेशनल, नीलकंठम सिस्टम्स प्राइवेट लिमिटेड

पंजीकृत पता: कार्यालय क्रमांक 1-सी, तीसरी मंजिल, श्याम प्लाजा, नए एस स्टैंड के सामने, पंडरी, रायपुर (सी.जी.) 492001

ईमेल: cirp.nspl@gmail.com

Technical glitch hits passport servers nationwide for 2 days

Creates Chaos In Key Centres, Appts Affected

Neha Madaan
@timesofindia.com

Pune: The technical glitch plaguing passport servers nationwide continued for a second day on Wednesday, with applicants across major cities expressing frustration as appointments continued to be cancelled or delayed.

Regional Passport Offices (RPOs) in Mumbai, Pune, Delhi, and other cities witnessed chaos as server issues that began Tuesday worsened, affecting numerous applicants who had scheduled appointments months in advance. "The server problem persisted even on Wednesday pan-India. We are trying to sort the issue as soon as possible, and everything should run smoothly soon," a senior passport official said.

"The PSK Pune-Ghorpadi office has not been operational since yesterday due to server issues. I had an appointment at 3.30pm but received no message or email informing me of any cancellation. I've been waiting since 12.30pm," said Mahesh

Phadare, an applicant who urgently needed to travel abroad for work. "Officials are only giving one response: 'Reschedule your appointment or visit Solapur PSK'. This is extremely difficult when I need to travel urgently for professional commitments."

The Mumbai RPO acknowledged the crisis on social media, posting: "Appointments for passport applications at all PSKs/POPSKs under RPO Mumbai are suspended till 1pm today (Wednesday) due to server issues. Affected applicants may reschedule the appointment to a further date." It later added that applicants would receive an additional chance to reschedule if they had exhausted their three allowed attempts. Parents of minor applicants have been particularly affected.

Rahul Singhvi said on X: "My child missed school because of a scheduled passport appointment. It would have been really helpful if we had been informed earlier." Pallav Kadihi, a businessman from Warje, told TOI, "We had been standing in extreme heat outside the passport office gate for hours Wednesday, and finally they told us to leave, stating: 'All passport services were suspended for April 9. Additional chance for applicants to reschedule will be communicated."

Now, add spouse's name to passport sans marriage cert

Neha Madaan
@timesofindia.com

Pune: Citizens can now add the name of their spouse to their passport without submitting a marriage certificate, thanks to the introduction of Annexure J option. A senior passport official said the new MEA guidelines would significantly simplify the amendment process. "The joint photo declaration (Annexure J), signed by both husband and wife, now serves as a valid alternative to the traditional marriage certificate requirement that many found difficult to fulfill," Pune's regional passport officer Arjun Deere said.

"Given MEA is streamlining the documentary process, this change addresses a significant regional disparity. In Maharashtra, marriages are registered by default. But in northern states, many don't register marriages and thus, don't possess marriage certificates," said another senior passport official.

The Annexure J form serves as a joint declaration in lieu of a marriage certificate for passport applicants. The document requires passport applicants to declare their name and residence, and affirm that they are married to their spouse, stating they have been living together as a married couple. The applicant must request that their passport be issued or reissued with their spouse's name included. The form includes a solemn affirmation that all provided information is correct.



This means my plans for an upcoming Thailand business trip stand cancelled."

The next available appointment date is after one and a half months on the passport website.

Joblessness rate among 15+ down marginally to 4.9% in '24: Report

New Delhi: The unemployment rate among those in the 15 years and above age group dipped to 4.9% in 2024 from 5% in the previous financial year, according to the annual Periodic Labour Force Survey (PLFS) report released on Wednesday.

In rural areas, there was marginal decline in overall unemployment (from 4.3% to 4.2%), with slight reductions for both men and women. In urban areas, the unemployment rate among males rose from 6.0% to 6.1%, but among females declined from 8.9% to 8.2%. The overall urban rate was stable at 6.7%, according to ministry of statistics and programme implementation (Mosp).

Under principal and subsidiary status, unemployment rate in 2024 inched up to 3.2% from 3.1% in the previous year. In urban areas, labour force participation rate (LFPR) under the current weekly status increased for males (74.3% in 2023 to 75.6% in 2024) and slightly for females (25.5% to 25.8%), leading to an overall rise in LFPR (50.3% to 51.0%). Overall, LFPR remained constant at 56.2%, despite minor variations across categories.

The report also showed marginal improvements across all categories, in overall worker participation rate (47.0% to 47.6%) in urban areas. At the all-India level, overall WPR remained relatively unchanged (53.4% to 53.5%). The statement also said that decline in unpaid helpers in household enterprises seems to have contributed to the drop in WPR as well as LFPR among rural females, as the percentage of 'helpers in household enterprises' decreased from 19.9% to 18.1% from 2023 to 2024. The Periodic Labour Force Survey (PLFS) was launched by the National Statistics Office in April 2017 to ensure that labour force data is available at more frequent time intervals. The annual report covers both rural and urban areas while the quarterly survey is only for urban areas.

EAM: India-China ties are now 'much better than before'

TIMES NEWS NETWORK

New Delhi: External affairs minister S Jaishankar said Wednesday India-China ties are now "much better than before" and moving in the right direction, but added there's still work to be done to normalise the relationship.

The minister said that there's now a recognition of the fact that the situation that prevailed between 2020 and 2024 wasn't in the interest of the bilateral relationship. "It's obviously better than the last time I was here. I think the disengagement, particularly the Depsang-Demchok was important," he said speaking at a media event, adding that issues on the border remained to some extent because of the force build-up over a period of years.

The Depsang-Demchok agreement last year in October completed the process of troop disengagement at the remaining friction points in eastern Ladakh, bringing to an end the military standoff that erupted in 2020. The border situation has since, as PM Modi said in a recent podcast, seen a return to normalcy even though the two sides have work to do for further de-



'I think we are moving in the right direction,' says Jaishankar

escalation. "I think we are moving in the right direction," said the minister. "But there were many other things which also happened during this period, some of it was a collateral of the situation; some of it was actually a carryover from the Covid era. For example, our direct flights stopped during Covid, they were not resumed. The Kailash Mansarovar Yatra stopped during Covid. It did not again resume. I think there is work to be done. We are at it," he added. "We are sort of trying to see whether a lot of this post-Covid and parallel to the border tension, the combination of these issues — how much we can progress on this," he said.

OBRI NIA B
National Institute of Animal Biotechnology
Survey No. 37, Opp. Journalist colony, Extended Q City Road, Near Gowdoli, Gachibowli, Hyderabad - 500 032
Tel: +91 40 22120130; Email: academic@niaab.org.in; Web: www.niaab.res.in

Ph.D Admission Program - 2025
OBRI-NIAAB, a premier autonomous institution of Department of Biotechnology (DBT), engaging in research in animal biotechnology, invites applications from motivated students for admission to its Ph.D program (2025-26/RSF-I). Students with Master's (M. Sc./M. Tech./M. V. Sc./M. Pharm./M.BBS/B.Tech. degree in any branch of Life Science and with a valid CSIR/UGC/DBT/ICMR/INSPIRE NET-JRF/JUGC-RGFC or any other national fellowship for 5 years are eligible to apply. The last date of application is 30/04/2025. For more information and application process, visit <https://www.niaab.res.in/>

Office of the Director General, Medical Health & F.W.
Danda Lakhound, P.O. Gujra, Sahasradhara Road, Dehradun, Uttarakhand
Letter No: 278/PP/06/2023/8874 Dated: 06.04.2025

IIMA sets up campus in Dubai: In a significant step towards India's efforts to internationalise its higher education landscape, the Indian Institute of Management Ahmedabad (IIMA) is set to establish a new campus in Dubai. The first cohort at the Dubai campus is expected to begin in Sept 2025.

Sardar Patel Institute of Public Administration (SPIPA)
Opp ISRO, Satellite Road, Satellite, Ahmedabad-380 015

TENDER NOTICE
Bids are invited from reputed and experienced Consultants for providing services as a "Knowledge & Training Partner for Karmayogi Prashikshan Mission". The project requirements, technical specifications, eligibility criteria, selection process, etc. are included in the Tender document, which shall be available for download from the website: <https://tender.nprocure.com/> from 11/04/2025 onwards. The last date for online submission of the Technical Bid and Financial Bid (online only) is 09/05/2025 up to 1500 hrs. and Technical Bid (physical only) is 12/05/2025 up to 1500 hrs.

Director General

SC: Roll out food safety norms for packaged food items in 3 months

Times News Network

New Delhi: Supreme Court on Wednesday set a three-month deadline for the Centre to implement food safety norms that make it mandatory to display key information about packaged food items on containers.

It said the Centre must decide amendments to Food Safety and Standards (Labelling and Display) Regulations, 2020, within the period.

"You all have grandchildren? Let the order on the petition come. You will know what Kurkure and Maggi are and how their wrappers should be. The packets have no information," a bench said.

The Centre said as per the affidavit filed by Food Safety and Standards Authority of India, it received 14,000 comments on the new rules and has decided to amend the regulations. The court disposed of PIL after setting a three-month deadline for the Centre.

The PIL had sought directions to the Centre and states to make 'front of package warning label' mandatory. FSSAI had in 2014 approved a proposal to display nutritional information, including total sugar, salt and saturated fat in bold letters and prominent font size on labels of packaged food items.

Government of Uttarakhand Short Re E-tender Notice

1. Name of Work - Build, Operate, Manage and Transfer Cardiac Care Unit at SDH L.D. Bhatt, Kashipur, U.S. Nagar.

2. Date and time of e-publishing of Tender - 16.04.2025, till 14:00 PM

3. Closing date of online submission of Tender - 29.04.2025, till 14:00 (IST)

4. Opening date of technical bid Tender - 29.04.2025, till 15:00 (IST)

5. Details of subsequent addendum/corrigendum/cancellation etc. may be obtained from the website <https://uktenders.gov.in>.

6. Portal Registration: The bidder intending to participate in the bid is required to register in the portal using his/her active personal/official email id as his/her Login id and attach his/her valid digital signature certificate (DSC) to his/her unique login.

For further queries, the bidders may contact through email- mhvuttarakhand@yahoo.com and at Room No 52, Office of the Director General, Medical Health & Family welfare, Danda Lakhound, P.O. Gujra, Sahasradhara Road, Dehradun, Uttarakhand

Director (PPP)

BRIDCUL (ब्रिडकुल)
ब्रिज, रोपवे, टनल एवं इकाइयों पर डेवलपमेंट कॉन्सल्टिंग ऑफ गवर्नमेंट्स लिमिटेड
(सहायक नगरपालिका) पूर्वी उत्तराखण्ड राज्य सरकार विकास निगम लिमिटेड
प्रधान कार्यालय: बसपाहाल नगर, 583-०२, गुरुकुल बस, न.व. रोड, मीरपुर के गमरे, चम्पा, नवलपरासी, नेपाल- 241001

E-Tendering
On behalf of Hon'ble, Governor of Uttarakhand, E-Tenders are invited by Managing Director BRIDCUL from the Contractors registered with any Govt./Semi Govt./PSU/Nigam in suitable Class & Category for the works given as below:-

S. No.	Ref No.	Name of Project	Estimated Cost (In lac Including GST)	Earnest Money (In Lac)	Cost of Tender Document (In Rs.)	Time Period
1	BRIDCUL/HQ/HL/DH/1/2025-26	Construction of Working Women Hostels at Rudrapur Distt. U.S. Nagar Uttarakhand (Civil Work)	8371.87	167.44	5900 + 18% GST	18 Months

For above tenders, document download start date is 17.04.2025 and Bid submission end date is 08.05.2025 at 1500 Hrs. The details of e-tender of above work can be obtained directly from website <https://uktenders.gov.in> Changes, if any will be informed only through website <https://uktenders.gov.in>

General Manager (Civil)

KRIBHCO
Krishak Bharati Cooperative Limited
PRE QUALIFICATION OF ROAD TRANSPORT CONTRACTORS

KRIBHCO invites applications for pre-qualification for appointment of road transporters for movement of bagged imported fertilizers from Visakhapatnam, Krishnapatnam, Gangavaram, Kakinada, New Mangalore, Mundra, Pipavav, Karakali, Tuticorin ports to destinations within/without the concerned state, for its present and future requirement (2025-2028).

KRIBHCO shall be handling approximately 20.00 lakh MT bulk imported fertilizers annually at East / West Coast Ports.

Reputed Road Transporters having experience in transportation of bagged commodities like fertilizers, food grains, cement, sugar, seed and other bagged material may apply. The complete detail along with application form are available at KRIBHCO's website www.krishbco.net.

Transporters already qualified for the above work should apply afresh.

The complete application along with all enclosures should be sent to the following address so as to reach on or before 02/05/2025.

Sh. L.P. Goodwin, Jt. GM (Mktg.), Krishak Bharati Cooperative Limited
A-10 Sector-1, NOIDA, Distt. Gautam Budh Nagar, UP-201301
Ph. 0120-2534631, Ext. 232, E-mail: goodwin@krishbco.net

CITY UNION BANK LIMITED
Credit Recovery and Management Department
Administrative Office : 14-B, Gandhi Nagar, Kumbakonam - 612 001. E-Mail id: cmr@cityunionbank.in
Ph : 0435-2432322, Fax : 0435-2431746

TENDER-CUM-AUCTION SALE NOTICE UNDER SARFAESI ACT 2002
The following properties mortgaged to City Union Bank Limited will be sold in Tender-cum-Auction Sale by the Authorized Officer of the Bank, under Rule 8 (i) & 9 of the Security Interest (Enforcement) Rules, 2002, under the SARFAESI Act, 2002, for recovery of a sum of Rs.88,78,655/- (Rupees Eighty Nine Lakh Seventy Nine Thousand and Fifty Nine only) and on 07-04-2025 together with further interest to be charged from 08-04-2025 onwards and other expenses, any other dues to the Bank by the borrowers / guarantors No.1) M/s. Sri Salath Enterprises, H-42, Phase II, Kabil Nagar, Raipur, Chhattisgarh - 492061. Also at, M/s. Sri Salath Enterprises, 3rd Floor, Shop No.332, O2 Business Centre, Gokhale Road, Raipur - 493221, No.2) Mr. Basudeo Mittal, S/o. Mr. Narayan Mittal, 250 MG Deluxe, Near Pant Tanki, Kabil Nagar, Talabandh, Raipur, Chhattisgarh - 492099, No.3) Mrs. Laite Mittal, W/o. Mr. Basudeo Mittal, 250 MG Deluxe, Near Pant Tanki, Kabil Nagar, Talabandh, Raipur, Chhattisgarh - 492099, No.4) Mr. Ravil Mittal, S/o. Mr. Basudeo Mittal, MG Deluxe, 250 Phase II, Near Pant Tanki, Kabil Nagar, Talabandh, Raipur - 492099

Immovable Property Mortgaged to our Bank (Property Owned by Mrs. Laite Mittal, W/o. Mr. Basudeo Mittal)
All that part and parcel of property situated at House No. MG Deluxe 250, Area 1,614 Sq.ft., Chhattisgarh Housing Board, Self Finance Scheme, Kabil Nagar, Phase II, Raipur Talab and District Raipur C.O. Boundaries. North: Road, South: MG Deluxe 255, West: MG Deluxe 249, East: MG Deluxe 251.

Reserve Price : Rs.88,00,000/- (Rupees Eighty Eight Lakh only)

AUCTION DETAILS

Date of Tender-cum-Auction Sale	Venue
19-05-2025	City Union Bank Limited, Raipur Branch, Hotel Central Avenue, Anand Taluk Road, Back Side of SBI Main Branch, Jalabandi Chowk, Raipur - 492001. Telephone No. 0771-2221163, Cell No. 9239825210.

Terms and Conditions of Tender-cum-Auction Sale:
(1) The intending bidders should be present in person for the auction and participate personally and give a declaration in writing to the effect that he/she is bidding for himself/herself. (2) The intending bidders may obtain the Tender Form from The Manager, City Union Bank Limited, Raipur Branch, Hotel Central Avenue, Anand Taluk Road, Back Side of SBI Main Branch, Jalabandi Chowk, Raipur - 492001. (3) The intending bidders should submit their bids only in the Tender Form presented in sealed envelopes addressed to The Authorized Officer, City Union Bank Limited, together with a Pay Order / Demand Draft for an EMD of 10% of the Reserve Price, drawn in favour of "City Union Bank Ltd.", on or before 01.06.2025 at 06.00 p.m. on the date of Tender-cum-Auction Sale hereby notified. (4) For inspection of the property and other particulars, the intending purchaser may contact Telephone No. 0771-2221163, Cell No. 9239825210. (5) The property/ies are sold on "As-is-where-is" and "Whichever is higher" basis. (6) The sealed tenders will be opened in the presence of the intending bidders at 02.00 p.m. on the date of Tender-cum-Auction Sale hereby notified. (7) In general the sale will be by way of closed tenders, the Authorized Officer may, at his sole discretion, conduct an Open Auction among the interested bidders who desire to quote a bid higher than the one received in the closed tender process, and in such an event, the sale shall be confirmed on the person making highest bid. The sale, however, is subject to confirmation of City Union Bank Limited. (8) The successful bidder shall have to pay 25% (inclusive of EMD paid) of the Sale amount immediately on completion of sale and the balance amount of 75% within 15 days from the date of confirmation of sale, failing which the initial deposit of 25% shall be forfeited. (9) The Sale Certificate will be issued by the Authorized Officer in favour of the successful purchaser only after receipt of the entire sale consideration within the time limit stipulated herein. (10) The successful purchaser shall bear the charges/fees payable for conveyance, such as stamp duty, registration fee etc., as applicable under law. (11) The successful bidder shall pay the statutory dues (such as house tax, electricity charges and other dues), TDS, GST if any, due to Government, Government Undertaking and local bodies. (12) The Authorized Officer shall have all the powers to accept or reject the bids or postpone or cancel the sale without assigning any reason whatsoever.
Place : Kumbakonam, Date : 09-04-2025
Authorized Officer
Regd. Office : 149, T.S.R. (Bij) Street, Kumbakonam, Thanjavur District, Tamil Nadu - 612 001, CIN - L65107IN1904PLC001327, Telephone No. 0435-2432322, Fax : 0435-2431746, Website : www.cityunionbank.com

TIRUMALA TIRUPATI DEVASTHANAMS, TIRUPATI S.V.AYURVEDIC HOSPITAL
Tender ID No: 799390 Tender NIT No: TTD-1002022(31)04/2025-SVAYH SEC
E-Tenders are invited for procurement of Ayurvedic Medicines for a period of 1 year (24" call) from the date of award. Document download start date 11.04.2025 from 11.00 AM - Last date for receipt of bids 01.05.2025 up to 01.00 PM. Tender documents can be downloaded from the website <https://tenders.apspcmprocurement.gov.in> and for further details : www.tirumala.org For queries: 0877-2264666 and mail id: svayhsec@tirumala.org

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR NEELKANTHAM SYSTEMS PRIVATE LIMITED OPERATING IN CONSTRUCTION & PROJECT MANAGEMENT INDUSTRY AT KORBA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	NEELKANTHAM SYSTEMS PRIVATE LIMITED PAN: AACHN104C CIN: U51503TG2017PTC014514	
2. Address of the registered office	8-15 Deendayal Market, P.H. Road, Korba, CG, 496677	
3. URL of website	Not Available	
4. Details of place where majority of fixed assets are located	Land at Korba, CG	
5. As per the information provided to us corporate debtor was engaged in the business of construction, project management, & industrial development.		
Vendor Name	Location	Work
NTPC Limited	Eco park at NTPC-Badarpur-Delhi	Civil works
NTPC Limited	NTPC Naya Raipur Office, CG	Labour work
NTPC Limited	NTPC Lara Township Part-B, Raigarh, Bileaspur, CG	Landscaping works for Auditorium & Shopping Complex Horticulture work
Airport Authority of India	Raipur, CG	

6. Quantity & value of main products / services sold in last financial year
As per audited FS of the financial year 23-24: Revenue from services was Rs.13,94,435 (90% primarily from works & service contract 65 (as per information provided and available)

7. Number of employees / workmen
Can be sought by emailing us at corp.nspil@gmail.com

8. Further details including last available financial statements (with schedules) of two years, list of creditors, relevant dates for subsequent events of the process are available at
Can be sought by emailing us at corp.nspil@gmail.com

9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at
Can be sought by emailing us at corp.nspil@gmail.com

10. Last date for receipt of expression of interest
26-04-2025

11. Date of issue of provisional list of prospective resolution applicants
06-05-2025

12. Last date for submission of objections to provisional list
11-05-2025

13. Date of issue of final list of prospective resolution applicants
21-05-2025

14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants
26-05-2025

15. Last date for submission of resolution plans
25-06-2025

16. Process email id to submit Expression of Interest
corp.nspil@gmail.com

Ashutosh Khemani
Resolution Professional for Neelkantham Systems Private Limited
Regn. No.: (BBVRN-032)IPR-0117-02021-262213802 | AFA valid till: 31-12-2026
Registered Address: Office No. 1-C, 3rd Floor, Shyam Plaza, Opp New bus stand, Pankaj, Raipur (C.G.)-492001
Date : 11.04.2025
Place: Raipur
Email: corp.nspil@gmail.com

POWER TRANSMISSION CORPORATION OF UTTARAKHAND LTD.
(A Govt. of Uttarakhand Enterprise)
"Vidyal Bhawan", Near ISBT Crossing, Saharanpur Road, Muz, Dehradun-248002
Corporate ID No: U41010UR2006400202675 Tel. No. 0135-2642711

E-TENDER NOTICE
Power Transmission Corporation of Uttarakhand Limited invites E-Tender for "Augmentation of 132 KV Substation Lakshar from 3x40 MVA Transformer to 2x40 MVA + 1x80 MVA Transformer at 132/33 kV voltage level" against Tender Specification No PTCUL/E-Tender/C&P-I/SS-02/2025-26. The last date of bid submission of e-bid is 14.05.2025 upto 15:30 Hrs. For more details please visit e-tender website www.uktenders.gov.in (tender id no. 2025_PTCU1_E2656_1) and for e-tender notice our website www.ptcul.org.

For any assistance on E-Tendering, please contact +91-8899899000
Letter No: 692HQPUPTCL Superintending Engineer (C&P-I)
Dated : 09-04-2025 "Save Electricity in the Interest of Nation"

POWER TRANSMISSION CORPORATION OF UTTARAKHAND LTD.
(A Govt. of Uttarakhand Enterprise)
"Vidyal Bhawan", Near ISBT Crossing, Saharanpur Road, Muz, Dehradun-248002
Corporate ID No: U41010UR2006400202675 Tel. No. 0135-2642711

E-TENDER CORRIGENDUM-1
The pre-bid clarifications and Amendment No. 1 of the E-Tender for "Replacement of old Panhar conductor with HTLS conductor of 132 KV Muz-Jhajra line" against Tender Specification No. PTCUL/E-Tender/C&P-I/TL-19/2024-25 has been uploaded on e-tender website and the last date of submission of the e-tender is extended upto 22.04.2025 15:30 Hrs. For more details please visit the e-tender website www.uktenders.gov.in (tender id no. 2025_PTCU1_E1047_1) and for e-tender corrigendum notice our website www.ptcul.org. All other terms and conditions shall remain same.

For any assistance on E-Tendering, please contact +91-8899899000
RD 893HQPUPTCL Date : 09.04.2025 Superintending Engineer (C&P-I)
"Save Electricity in the Interest of Nation"

CITY UNION BANK LIMITED
Credit Recovery and Management Department
Administrative Office : 14-B, Gandhi Nagar, Kumbakonam - 612 001. E-Mail id: cmr@cityunionbank.in
Ph : 0435-2432322, Fax : 0435-2431746

TENDER-CUM-AUCTION SALE NOTICE UNDER SARFAESI ACT 2002
The following properties mortgaged to City Union Bank Limited will be sold in Tender-cum-Auction Sale by the Authorized Officer of the Bank, under Rule 8 (i) & 9 of the Security Interest (Enforcement) Rules, 2002, under the SARFAESI Act, 2002, for recovery of a sum of Rs.88,78,655/- (Rupees Eighty Nine Lakh Seventy Nine Thousand and Fifty Nine only) and on 07-04-2025 together with further interest to be charged from 08-04-2025 onwards and other expenses, any other dues to the Bank by the borrowers / guarantors No.1) M/s. Sri Salath Enterprises, H-42, Phase II, Kabil Nagar, Raipur, Chhattisgarh - 492061. Also at, M/s. Sri Salath Enterprises, 3rd Floor, Shop No.332, O2 Business Centre, Gokhale Road, Raipur - 493221, No.2) Mr. Basudeo Mittal, S/o. Mr. Narayan Mittal, 250 MG Deluxe, Near Pant Tanki, Kabil Nagar, Talabandh, Raipur, Chhattisgarh - 492099, No.3) Mrs. Laite Mittal, W/o. Mr. Basudeo Mittal, 250 MG Deluxe, Near Pant Tanki, Kabil Nagar, Talabandh, Raipur, Chhattisgarh - 492099, No.4) Mr. Ravil Mittal, S/o. Mr. Basudeo Mittal, MG Deluxe, 250 Phase II, Near Pant Tanki, Kabil Nagar, Talabandh, Raipur - 492099

Immovable Property Mortgaged to our Bank (Property Owned by Mrs. Laite Mittal, W/o. Mr. Basudeo Mittal)
All that part and parcel of property situated at House No. MG Deluxe 250, Area 1,614 Sq.ft., Chhattisgarh Housing Board, Self Finance Scheme, Kabil Nagar, Phase II, Raipur Talab and District Raipur C.O. Boundaries. North: Road, South: MG Deluxe 255, West: MG Deluxe 249, East: MG Deluxe 251.

Reserve Price : Rs.88,00,000/- (Rupees Eighty Eight Lakh only)

AUCTION DETAILS

Date of Tender-cum-Auction Sale	Venue
19-05-2025	City Union Bank Limited, Raipur Branch, Hotel Central Avenue, Anand Taluk Road, Back Side of SBI Main Branch, Jalabandi Chowk, Raipur - 492001. Telephone No. 0771-2221163, Cell No. 9239825210.

Terms and Conditions of Tender-cum-Auction Sale:
(1) The intending bidders should be present in person for the auction and participate personally and give a declaration in writing to the effect that he/she is bidding for himself/herself. (2) The intending bidders may obtain the Tender Form from The Manager, City Union Bank Limited, Raipur Branch, Hotel Central Avenue, Anand Taluk Road, Back Side of SBI Main Branch, Jalabandi Chowk, Raipur - 492001. (3) The intending bidders should submit their bids only in the Tender Form presented in sealed envelopes addressed to The Authorized Officer, City Union Bank Limited, together with a Pay Order / Demand Draft for an EMD of 10% of the Reserve Price, drawn in favour of "City Union Bank Ltd.", on or before 01.06.2025 at 06.00 p.m. on the date of Tender-cum-Auction Sale hereby notified. (4) For inspection of the property and other particulars, the intending purchaser may contact Telephone No. 0771-2221163, Cell No. 9239825210. (5) The property/ies are sold on "As-is-where-is" and "Whichever is higher" basis. (6) The sealed tenders will be opened in the presence of the intending bidders at 02.00 p.m. on the date of Tender-cum-Auction Sale hereby notified. (7) In general the sale will be by way of closed tenders, the Authorized Officer may, at his sole discretion, conduct an Open Auction among the interested bidders who desire to quote a bid higher than the one received in the closed tender process, and in such an event, the sale shall be confirmed on the person making highest bid. The sale, however, is subject to confirmation of City Union Bank Limited. (8) The successful bidder shall have to pay 25% (inclusive of EMD paid) of the Sale amount immediately on completion of sale and the balance amount of 75% within 15 days from the date of confirmation of sale, failing which the initial deposit of 25% shall be forfeited. (9) The Sale Certificate will be issued by the Authorized Officer in favour of the successful purchaser only after receipt of the entire sale consideration within the time limit stipulated herein. (10) The successful purchaser shall bear the charges/fees payable for conveyance, such as stamp duty, registration fee etc., as applicable under law. (11) The successful bidder shall pay the statutory dues (such as house tax, electricity charges and other dues), TDS, GST if any, due to Government, Government Undertaking and local bodies. (12) The Authorized Officer shall have all the powers to accept or reject the bids or postpone or cancel the sale without assigning any reason whatsoever.
Place : Kumbakonam, Date : 09-04-2025
Authorized Officer
Regd. Office : 149, T.S.R. (Bij) Street, Kumbakonam, Thanjavur District, Tamil Nadu - 612 001, CIN - L65107IN1904PLC001327, Telephone No. 0435-2432322, Fax : 0435-2431746, Website : www.cityunionbank.com

TIRUMALA TIRUPATI DEVASTHANAMS, TIRUPATI S.V.AYURVEDIC HOSPITAL
Tender ID No: 799390 Tender NIT No: TTD-1002022(31)04/2025-SVAYH SEC
E-Tenders are invited for procurement of Ayurvedic Medicines for a period of 1 year (24" call) from the date of award. Document download start date 11.04.2025 from 11.00 AM - Last date for receipt of bids 01.05.2025 up to 01.00 PM. Tender documents can be downloaded from the website <https://tenders.apspcmprocurement.gov.in> and for further details : www.tirumala.org For queries: 0877-2264666 and mail id: svayhsec@tirumala.org

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR NEELKANTHAM SYSTEMS PRIVATE LIMITED OPERATING IN CONSTRUCTION & PROJECT MANAGEMENT INDUSTRY AT KORBA
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the Corporate Debtor along with PAN/CIN/LLP No.	NEELKANTHAM SYSTEMS PRIVATE LIMITED PAN: AACHN104C CIN: U51503TG2017PTC014514	
2. Address of the registered office	8-15 Deendayal Market, P.H. Road, Korba, CG, 496677	
3. URL of website	Not Available	
4. Details of place where majority of fixed assets are located	Land at Korba, CG	
5. As per the information provided to us corporate debtor was engaged in the business of construction, project management, & industrial development.		
Vendor Name	Location	Work
NTPC Limited	Eco park at NTPC-Badarpur-Delhi	Civil works
NTPC Limited	NTPC Naya Raipur Office, CG	Labour work
NTPC Limited	NTPC Lara Township Part-B, Raigarh, Bileaspur, CG	Landscaping works for Auditorium & Shopping Complex Horticulture work
Airport Authority of India	Raipur, CG	

6. Quantity & value of main products / services sold in last financial year
As per audited FS of the financial year 23-24: Revenue from services was Rs.13,94,435 (90% primarily from works & service contract 65 (as per information provided and available)

7. Number of employees / workmen
Can be sought by emailing us at corp.nspil@gmail.com

8. Further details including last available financial statements (with schedules) of two years, list of creditors, relevant dates for subsequent events of the process are available at
Can be sought by emailing us at corp.nspil@gmail.com

9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at
Can be sought by emailing us at corp.nspil@gmail.com

10. Last date for receipt of expression of interest
26-04-2025

11. Date of issue of provisional list of prospective resolution applicants
06-05-2025

12. Last date for submission of objections to provisional list
11-05-2025

13. Date of issue of final list of prospective resolution applicants
21-05-2025

14. Date of issue of information memorandum, evaluation matrix and request for resolution plan to prospective resolution applicants
26-05-2025

15. Last date for submission of resolution plans
25-06-2025

16. Process email id to submit Expression of Interest
corp.nspil@gmail.com

Ashutosh Khemani
Resolution Professional for Neelkantham Systems Private Limited
Regn. No.: (BBVRN-032)IPR-0117-02021-262213802 | AFA valid till: 31-12-2026
Registered Address: Office No. 1-C, 3rd Floor, Shyam Plaza, Opp New bus stand, Pankaj, Raipur (C.G.)-492001
Date : 11.04.2025
Place: Raipur
Email: corp.nspil@gmail.com

बुन्देलखण्ड औद्योगिक विकास प्राधिकरण
ब्लॉक १, प्रप्ल कत, कितान बाजार, रातपुर, झांसी - 284001

प्रेस विज्ञापित

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR****NEELKANTHAM SYSTEMS PRIVATE LIMITED OPERATING IN CONSTRUCTION & PROJECT MANAGEMENT INDUSTRY AT KORBA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS			
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Neelkantham Systems Private Limited CIN: U51505CT2001PTC014514 PAN: AABCN9104G		
2.	Address of the registered office	B-15 Deendayal Market P.H.Road, Korba, Chhattisgarh, India, 495677		
3.	URL of website	Not Available		
4.	Details of place where majority of fixed assets are located	Land at Korba, Chhattisgarh		
5.	Installed capacity of main products/ services	As per the information provided to us corporate debtor was engaged in the business of construction, project management, and industrial development.		
		Vendor Name	Location	Work
		NTPC Limited	Eco park at NTPC-Badarpur.(Package-2A)-DELHI	Civil works
		NTPC Limited	Biennial Contract for Facility Management Services at NTPC Naya Raipur Office, Chhattisgarh	Labour work
		NTPC Limited	NTPC Lara Township Part-B, Raigarh, Bilaspur, Chhattisgarh	Landscaping works for Auditorium and Shopping Complex
		Airport Authority of India	Raipur, Chhattisgarh	Horticulture work
6.	Quantity and value of main products/ services sold in last financial year	As per the Audited Financial Statement of the financial year 2023-24: Revenue from- Sale of products: Rs.13,94,435.00/- Primarily from works & service contract		
7.	Number of employees/ workmen	65 (as per information provided)		
8.	Further details including last available financial statements (with schedules) of two years, lists of	Can be sought by emailing us at cirp.nspl@gmail.com		

	creditors are available at URL:	
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by emailing us at cirp.nspl@gmail.com
10.	Last date for receipt of expression of interest	26-04-2025
11.	Date of issue of provisional list of prospective resolution applicants	06-05-2025
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13.	Date of issue of final list of prospective resolution applicants	21-05-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26-05-2025
15.	Last date for submission of resolution plans	25-06-2025
16.	Process email id to submit Expression of Interest	cirp.nspl@gmail.com

Ashutosh Khemani
Resolution Professional of
Neelkantham Systems Private Limited
IBBI/PA-002/IPN-01177/2021-2022/13902
AFA: AA2/13902/02/311225/203765
AFA valid till: 31-12-2025
Registered Address: Office No. 1-C, 3rd Floor, Shyam
Plaza, Opp New bus stand, Pandri,
Raipur (C.G.) 492001
E mail Id: cirp.nspl@gmail.com

Date: 11-04-2025
Place- Raipur